


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 30/05/2016

Statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01.05.2016 is circulated for information.


(Sunil Kumar)
Technical Officer.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. P.S. to CDR, CESTAT, New Delhi.
4. The Commissioner (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website.

Computer Section

**STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.05.2016.**

| YEARS | DELHI | MUMBAI | KOLKATA | CHENNAI | BANG. | AHMEDE | ALLBD. | CHD. | HYD. |
|--------------|--------------|--------------|-------------|--------------|-------------|--------------|-------------|-------------|-------------|
| 1988 | 0 | | | | | | | | |
| 1989 | 0 | | | | | | | | |
| 1991 | 0 | | | | | | 1 | | |
| 1993 | 0 | | | | | | | | 2 |
| 1995 | 0 | 11 | | | | | | | |
| 1996 | 0 | 29 | | | | | | | |
| 1997 | 0 | 45 | | | 1 | | | | |
| 1998 | 3 | 61 | | | 0 | | 8 | | |
| 1999 | 0 | 32 | | | 0 | 7 | | | |
| 2000 | 0 | 215 | | 1 | 2 | 1 | | | 1 |
| 2001 | 0 | 142 | | 2 | 0 | 0 | | 8 | 2 |
| 2002 | 0 | 262 | | 0 | 0 | 1 | 1 | 0 | 4 |
| 2003 | 0 | 79 | | 1 | 2 | 1 | 2 | 0 | 3 |
| 2004 | 3 | 247 | | 44 | 1 | 5 | 12 | 17 | 9 |
| 2005 | 111 | 1031 | 3 | 475 | 15 | 27 | 28 | 22 | 13 |
| 2006 | 133 | 1244 | 4 | 609 | 12 | 0 | 134 | 179 | 27 |
| 2007 | 534 | 862 | 94 | 473 | 179 | 90 | 251 | 365 | 233 |
| 2008 | 401 | 942 | 620 | 360 | 317 | 327 | 311 | 445 | 319 |
| 2009 | 733 | 998 | 960 | 740 | 809 | 863 | 403 | 603 | 630 |
| 2010 | 2043 | 1331 | 848 | 1024 | 836 | 1289 | 631 | 1093 | 568 |
| 2011 | 1736 | 1321 | 1239 | 878 | 1047 | 1228 | 631 | 823 | 655 |
| 2012 | 1606 | 1831 | 1063 | 877 | 1260 | 1130 | 765 | 716 | 1021 |
| 2013 | 1948 | 2186 | 1117 | 1758 | 1698 | 2495 | 536 | 1200 | 956 |
| 2014 | 2046 | 4002 | 1312 | 1961 | 1557 | 2673 | 783 | 1741 | 1197 |
| 2015 | 1634 | 2363 | 1102 | 2265 | 1549 | 2006 | 852 | 973 | 799 |
| 2016 | 885 | 1031 | 487 | 824 | 603 | 818 | 334 | 262 | 270 |
| TOTAL | 13816 | 20265 | 8849 | 12292 | 9888 | 12961 | 5683 | 8447 | 6707 |

(Sunil Kumar
Technical Officer

31/05/16

MONTHLY STATEMENT FOR THE MONTH OF APRIL 2016 AS ON 01.05.2016

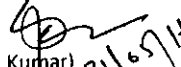
| | OPENING BALANCE | | | | | | | FRESH INSTITUTION | | | | | | | APPEAL RESTORED | | | | | | | RECEIVED FROM OTHER BENCHES | | | | | | |
|--------------|-----------------|--------------|--------------|----------|------------|--------------|-------------|-------------------|------------|------------|----------|----------|-------------|-----------|-----------------|----------|----------|----------|----------|----------|-----------|-----------------------------|-----------|----------|-----------|----------|------|--|
| | EXCISE | CUSTOMS | S.TAX | GOLD | AD | TOTAL | STAY | EXCISE | CUSTOMS | S.TAX | Gold | AD | TOTAL | STAY | EXCISE | CUSTO | S.TAX | Gold | AD | TO | STAY | EXCISE | CUSTO | S.TAX | AD | TOTAL | STAY | |
| DELHI | 5954 | 2779 | 5255 | 0 | 124 | 14112 | 844 | 44 | 405 | 42 | 0 | 1 | 492 | 3 | 3 | 1 | 1 | 0 | 0 | 5 | 0 | 7 | 0 | 7 | 0 | 14 | 0 | |
| MUMBAI | 9117 | 8692 | 2504 | 0 | 0 | 20313 | 0 | 92 | 62 | 70 | 0 | 0 | 224 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | |
| KOLKATA | 4063 | 2062 | 2664 | 0 | 0 | 8789 | 49 | 74 | 18 | 61 | 0 | 0 | 153 | 12 | 1 | 1 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| CHENNAI | 4429 | 3229 | 4501 | 2 | 0 | 12161 | 112 | 39 | 61 | 158 | 0 | 0 | 258 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| BANGALORE | 3107 | 1867 | 4739 | 0 | 0 | 9713 | 769 | 64 | 21 | 102 | 0 | 0 | 187 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| AHMEDABAD | 6716 | 2801 | 3302 | 0 | 0 | 12819 | 31 | 120 | 62 | 46 | 0 | 0 | 228 | 4 | 0 | 0 | 1 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 1 | 0 | 0 | |
| ALLAHABAD | 3626 | 353 | 1630 | 0 | 0 | 5609 | 5 | 53 | 14 | 45 | 0 | 0 | 112 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 4 | 0 | |
| CHANDIGAR | 6227 | 636 | 1604 | 0 | 0 | 8467 | 0 | 20 | 4 | 21 | 0 | 0 | 45 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| HYDERABAD | 2434 | 1297 | 2895 | 0 | 0 | 6626 | 39 | 17 | 10 | 71 | 0 | 0 | 98 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 2 | 3 | 0 | 7 | 0 | |
| TOTAL | 45673 | 23716 | 29094 | 2 | 124 | 98609 | 1849 | 523 | 657 | 616 | 0 | 1 | 1797 | 32 | 4 | 2 | 2 | 0 | 8 | 0 | 14 | 2 | 11 | 0 | 27 | 0 | | |

- 1 Sanctioned strength of the Members is 33 and working strength is 22 as on 01.05.2016
- 2 Figures may be considered as tentative and subject to further verification.
- 3 Members on leave during the month of April,2016 for 96.5 no. of days as under:-

Note :

| | | | |
|---|-----|---|-----|
| 1 Mrs. Archana Wadhwa, Member (Judicial) | 2 | 17 Shri Raju, Member(Technical) | 3 |
| 2 Sh. M.V. Ravindran, Member (Judicial) | NIL | 18 Shri C.J. Mathews, Member(Technical) | 3 |
| 3 Sh. D.N. Panda, Member (Judicial) | nil | 19 Shri V. Padmanabhan, Member(Technical) | Nil |
| 4 Sh. Ashok Jindal, Member(Judicial)) | 4 | 20 Shri M.M. Damodhar, Member(Technical) | 8 |
| 5 Dr..D. M. Mishra, Member (Judicial) | 2 | 21 Shri A.G.R. Shakarwar, Member (Technic | 13 |
| 6 Sh. Anil Choudhary, Member(Judicial) | 2.5 | 22 Shri Devender Singh, Member(Technical) | 15 |
| 7 Sh. H. K. Thakur, Member(Technical) | 3 | | |
| 8 Sh. S. K. Mohanty, Member (Judicial) | Nil | | |
| 9 Sh. R.K. singh, Member (Technical) | 4 | | |
| 10 Sh. Ramesh Najr, Member (Judicial) | 1 | | |
| 11 Ms. Sulékha Beevi C.S., Member(Judicial) | 6 | | |
| 12 Sh. S. S. Garg, Member (Judicial) | 2 | | |
| 13 Sh. P. K. Choudhary, Member (Judicial) | 3 | | |
| 14 Sh. P.M. Saleem, Member(Technical) | 1 | | |
| 15 Sh. Ashok Kumar Arya, Member (Technical) | 24 | | |
| 16 Shri Ravichandran, Member((Technical) | Nil | | |

| TRANSFER TO OTHER BENCHES | | | | | | DISPOSAL | | | | | | | | CLOSING BALANCE | | | | | | | |
|------------------------------|---------|-------|----|-------|------|----------|---------|-------|------|----|-------|------|--------|-----------------|-------|------|-----|-------|------|--|--|
| EXCISE | CUSTOMS | S TAX | AD | TOTAL | STAY | EXCISE | CUSTOMS | S TAX | gold | AD | TOTAL | STAY | EXCISE | CUSTOMS | S TAX | Gold | AD | TOTAL | STAY | | |
| | | | | | | 81 | 355 | 163 | 0 | 0 | 599 | 142 | 5919 | 2768 | 5004 | 0 | 125 | 13816 | 705 | | |
| 8 | 62 | 138 | 0 | 208 | 0 | | | | | | | | | | | | | | | | |
| 1 | 0 | 0 | 0 | 1 | 0 | 121 | 87 | 64 | 0 | 0 | 272 | 5 | 9087 | 8667 | 2511 | 0 | 0 | 20265 | 3 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 48 | 31 | 16 | 0 | 0 | 95 | 6 | 4090 | 2050 | 2709 | 0 | 0 | 8849 | 55 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 57 | 45 | 25 | 0 | 0 | 127 | 0 | 4411 | 3245 | 4634 | 2 | 0 | 12292 | 112 | | |
| 1 | 0 | 0 | 0 | 1 | 0 | 8 | 3 | 0 | 0 | 0 | 11 | 0 | 3162 | 1885 | 4841 | 0 | 0 | 9888 | 771 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 39 | 16 | 33 | 0 | 0 | 88 | 1 | 6798 | 2847 | 3316 | 0 | 0 | 12961 | 34 | | |
| 6 | 0 | 0 | 0 | 6 | 0 | 28 | 1 | 7 | 0 | 0 | 36 | 1 | 3649 | 366 | 1668 | 0 | 0 | 5683 | 7 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 64 | 0 | 1 | 0 | 0 | 65 | 0 | 6183 | 640 | 1624 | 0 | 0 | 8447 | 0 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 14 | 0 | 10 | 0 | 0 | 24 | 0 | 2439 | 1309 | 2959 | 0 | 0 | 6707 | 39 | | |
| 36 | 62 | 138 | 0 | 216 | 0 | 460 | 538 | 319 | 0 | 0 | 1317 | 155 | 45738 | 23777 | 29266 | 2 | 125 | 98908 | 1726 | | |


 (Sunil Kumar) 31/6/16
 Technical Of.